

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, COURT III

Item No.132

IA-125/2021 IA-5705/2020 IA-5744/2020 IA-4640/2020 CA-632/2019 IA-3774//2020 IA-764/2021 IA-765/2021 IA-4581/2020
In
IB-1683(ND)/2018

IN THE MATTER OF:

M/s. Crayaon Software Experts India Pvt. Ltd.

....OPERATIONAL CREDITOR

Vs.

M/s. Vas Data Services Pvt. Ltd.

....CORPORATE DEBTOR

SECTION

U/s 9 of IBC

Order delivered on 25.03.2021

CORAM:

DR. DEEPTI MUKESH

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

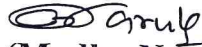
For the Applicant/OC :

For the Respondent/CD :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 29.04.2021.


(Madhu Narula)
Court Officer